

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100013/1996	CBI SIUix NEW DELHI Vs Dr. Moreshwar Vaman Patwardhan 28 Oth.	SPP Ashok Bagoria Mr.Mehta
2	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>ARGUMENTS</u>				
3	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>ORDER</u>				
4	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100039/2011	CBI ACB MUMBAI Vs Dhananjay Kumar Sinha and Others	Ld. SPP Mr.Sandeep Singh Adv.Ravi Gurnani, Adv.Amare
